

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION No-478
ANSWERED ON- 06/02/2025

INDIA'S PREPARATION FOR 2036 OLYMPICS

478 SHRI HARBHAJAN SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Ministry has taken any measures to create the platform for India to emerge as a sporting powerhouse by the 2036 Olympic Games;

(b) if so, the details thereof;

(c) whether any steps have been taken for infrastructure development, talent identification and nurturing and promoting sports at grassroots level in this regard; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) & (b): There is immense potential for developing India into a sports powerhouse. For broad-basing of sports and achieving excellence in sports with the aim of maximizing the country's medals prospects in international sports events, the Ministry of Youth Affairs & Sports is implementing following major schemes:

- (i) Scheme of "Khelo India- National Programme for Development of Sports";
- (ii) Scheme of Assistance to National Sports Federations;
- (iii) Special Awards to Winners in International Sports Events and their Coaches;
- (iv) National Sports Awards;
- (v) Pension to Meritorious Sportspersons;
- (vi) Pandit Deendayal Upadhyay National Sports Welfare Scheme;
- (vii) National Sports Development Fund;

Details of the above schemes are available in the public domain on the website of the Ministry.

(c) & (d) Augmentation of sports infrastructure and sports facilities for preparing and training of the Indian Sportspersons and teams is an ongoing and continuous process. “Sports” being a State subject, primary responsibility for creation and development of sports infrastructure and facility is that of the State Governments. However, the State Governments are being supported by the Ministry under its Khelo India Scheme for sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools etc. The details of sports infrastructure created/developed in States for which the Ministry has provided support under Khelo India Scheme is available in public domain on the dashboard of the Ministry at: <https://mdsd.kheloindia.gov.in>

One of the flagship schemes of the Ministry - Khelo India Scheme aims at infusing sports culture and achieving sporting excellence in the country thus allowing the populace to harness the power of sports through its cross-cutting influence. It focuses on the broad basing of sports amongst the youth and the promotion of sports activities throughout the country. Various initiatives have been undertaken with an aim to provide training and exposure at par with the International Standards, which includes training of Khelo India Athletes in accredited academies. Further, these athletes compete with National/International athletes at various forums which enhance their capabilities and strengthen the bench strength of the country for future National/International events.

Furthermore, the Sports Authority of India (SAI) implements following Sports Promotional Schemes across the country to identify talented sportspersons of 12 years onward and nurture them to excel at national and international levels -

- National Centres of Excellence (NCOE)
- SAI Training Centre (STC)
- Extension Centre of STC
- National Sports Talent Contest (NSTC)

A total of 187 SAI Centres including NCOEs, STCs, Extension Centres of STCs, etc. are functional for implementation of above sports promotional schemes of SAI. Presently, 9555 talented athletes are being trained in 34 sports disciplines on residential and non-residential basis. The selected athletes are provided support in the form of expert coaches, sports equipment, boarding and lodging, sports kit, competition exposure, educational expenses, medical/ insurance and stipend as per the approved scheme norms.
